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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.388/BB/2018	For final hearing	Sec 252(3)	M/s Dorris Technologies Pvt Ltd	V Sreedharan PCS	ROC	(ROC report received)

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s:

17] DEVIKA SATHYANARAYANA  
96206 98482.

Dorris Technologies  
Pvt Ltd.

Kanta Galt...

RESPONDENT/s:

**ORDER**

Heard Ms. Devika Sathyanarayana, Learned PCS for Petitioner.

Order reserved.

  
Member (T)

  
Member (J)